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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 03.07.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 245/16 IA 39/17	TP 208/17	Hearing	391 / 394	Phoenix Lamps Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
18	NARENDRA DEV	PETITIONER	
21	Prema. Hatti	ROC	

**ORDER**

Counsel for Petitioner is present. Dy. O.L from O.L office is present. Dy. O.L suggested the name of Chartered Accountant – Mr. B.K. Krishnaprasad, the Chartered Account for purpose of examining the books of accounts of the Petitioner Company. His fee is fixed to be payable by the Petitioner Company as per the slab maintained by the O.L. Petitioner Counsel agreed to pay Chartered Account's fee as per the slab. I.A 39/17 is pending. List it for orders on 27/07/2017 and for report by the Auditor by then.

  
**Member (J)**

  
**Member (T)**